

RBI/2019-20/181 FIDD.CO.LBS.BC.No.21/02.08.001/2019-20

March 26, 2020

The Chairmen / Managing Directors & Chief Executive Officers All Lead Banks

Madam/ Dear Sir,

Formation of new district in the State of Chhattisgarh – Assignment of Lead Bank Responsibility

The Government of Chhattisgarh vide Gazette Notification No. F11-04/2019/Seven-4 dated December 30, 2019 had notified the formation of one new district viz. Gaurela-Pendra-Marwahi in the State of Chhattisgarh with effect from February 10, 2020. It has been decided to assign the lead bank responsibility of the new district as under:

Sr No	Newly Carved District	Erstwhile District	Lead Bank Responsibility assigned to	District Working Code allotted to new district
1	Gaurela- Pendra-	Bilaspur	State Bank of India	00M
	Marwahi		iliula	

- 2. Further, the District Working Code of the new district has also been allotted for the purpose of BSR reporting by banks.
- 3. There is no change in the lead bank responsibilities of the erstwhile district and of other districts in the State of Chhattisgarh.

Yours faithfully,

(Gautam Prasad Borah) Chief General Manager-in-Charge

वित्तीय समावेशन और विकास विभाग, केन्द्रीय कार्यालय,10 वी मंजिल, केंद्रीय कार्यालय भवन, शहीद भगतिसह मार्ग,पोस्ट बॉक्स सं. 10014, मंबई -400001

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